

ITEM NO.12

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 3664-3665/2023

BANWARI LAL KANCHAL

Appellant(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

WITH

C.A. No. 3666-3667/2023 (III-A)

C.A. No. 3668-3669/2023 (III-A)

Date : 04-07-2023 These appeals were called on for hearing today.

For Appellant(s)

Ms. Diksha Rai, AOR
Ms. Ragini Pandey, Adv.

For Respondent(s)

Mr. Satpal Singh, AOR

Mr. Purushottam Sharma Tripathi, AOR
Mr. Ravi Chandra Prakash, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Abhishek Tripathi, Adv.
Mr. Amit, Adv.
Ms. Vani Vyas, Adv.
Mr. Vimal Dubey, Adv.

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Civil Appeal No(s). 3664-3665/2023

Respondent no.1 and common respondent nos. 2 to 4 are duly
represented.

Contd...

Item no.12

Service is complete on respondent nos. 5 to 10 in Civil Appeal No(s). 3664/2023 and respondent nos. 5 to 9 in Civil Appeal No(s). 3665/2023 but none has entered appearance.

C.A. No. 3666-3667/2023

Respondent no.1 and common respondent nos. 2 to 4 are duly represented.

Service is complete on common respondent nos. 5 to 10 but none has entered appearance.

C.A. No. 3668-3669/2023

Respondent no.1 and common respondent nos. 2 to 4 are duly represented.

Service is complete on common respondent nos. 5 to 8 but none has entered appearance.

Parties may file statement of case within stipulated period.

Registry to process the matters for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar